## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 44/(MAH)/2016 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2017

NAME OF THE PARTIES: Mahendra D. Turakhia

V/s.

M/s. Jain International Trade Organization & Ors.

SECTION OF THE COMPANIES ACT: 241 of the Companies Act, 2013.

S. No. NAME

DESIGNATION

SIGNATURE

K. H. Holambe Potil B. V. Holambe Potil

Order

## TCP No. 44/241/NCLT/MB/MAH/2016

The Petitioner side is directed to supply copies to the other side, at request of the petitioner, list this case for hearing on 2.2.2017.

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

Sd/-

V. NALLASENAPATHY Member (Technical)